

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 20th JUNE, 2022
TILL FURTHER ORDER**

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1	DB- I (Full Day)	Hon'ble The Chief Justice Hon'ble Mr. Justice S. Kumar	Group-6 Group-7 Group 8 Group- 9 Group-16 Group-21 Group- 23 Group- 30 Group- 32(ii) Group- 34	i) PIL matters ii) Relating to validity of Acts, Rules & Regulations etc. of Central Government iii) Relating to validity of Acts, Rules & Regulations etc. of State Government. iv) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes. v) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing. vi) Trade and Commerce (DB) vii) Environment related vii) Company Appeals (DB) ix) LPA other than service matters x) Misc Appeals (DB) (Taxation) xi) Commercial Appellate Division Matters xii) Specially assigned matters xiii) Tied up matter
2	DB-II (Full Day)	Hon'ble Justice Rajan Gupta Hon'ble Mr. Justice Shailendra Singh	Group-6 Group- 16 Group-21 Group- 30 Group- 33 Group- 37	i) Assigned PIL matters ii) Trade and Commerce (DB) iii) Environment related iv) LPA- Service matters v) MJC (DB)- Order, admission & hearing vi) Second Appeal (DB) vii) Specially Assigned matters viii) Tied up matter
3	DB- III (Full Day)	Hon'ble Mr. Justice Ashwani Kr. Singh Hon'ble Mr. Justice Dr. Anshuman	Group-6 Group-10 Group-16 Group-18 Group-21 Group-31 Group-33	i) Assigned PIL matters ii) Judicial Service matters iii) Trade & Commerce iv) Panchayat Local Self Governance etc v) Environment Related vi) Matrimonial Reference vii)MJC (DB)- Order, admission & hearing viii) Specially Assigned matters. ix) Tied up matters

4	DB-IV (Full Day)	Hon'ble Mr. Justice Ahsanuddin Amanullah Hon'ble Mr. Justice Purnendu Singh	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii) Cr. W. J. C. (DB)- BCC Act Habeas Corpus iv) Death reference v) Govt. Appeal (DB) vi) Original Cr. Misc.(DB) vii) Specially Assigned matters. viii) Tied up matters
5	DB-V (Full Day)	Hon'ble Justice C. S. Singh Hon'ble Mr. Justice Khatim Reza	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii) Cr. W. J. C. (DB)- BCC Act Habeas Corpus iv) Death reference v) Govt. Appeal (DB) vi) Original Cr. Misc.(DB) vii) Specially Assigned matters. viii) Tied up matters
6	DB-VI (Full Day)	Hon'ble Mr. Justice A.M. Badar Hon'ble Mr. Justice Rajesh Kumar Verma	Group-41 Group-55	i) Criminal Appeal (DB) Hearing- More than 10 years old & Custody cases ii) Death Reference iii) Specially Assigned matters. iv) Tied up matters
7	DB-VII (Full Day)	Hon'ble Mr. Justice Ashutosh Kumar Hon'ble Mr. Justice Jitendra Kumar	Group-16 Group- 32 Group- 30	i) Trade & Commerce (DB) only E.C. Act. ii) Misc. Appeal (DB) Except Taxation Matters ii) LPA non-service matters other than trade & Commerce iii) Specially Assigned matters iv) Tied up matters
8	DB-VIII (Full Day)	Hon'ble Mr. Justice P. B. Bajanthari Hon'ble Mr. Justice Rajiv Roy	Group-11	i) CAT Matters ii) Specially Assigned Matters iii) Tied up matters

9	DB-IX (Full Day)	Hon'ble Mr. Justice Sudhir Singh Hon'ble Mr. Justice Chandra Prakash Singh	Group-41 Group-55	i) Criminal Appeal (DB) Hearing more than 10 years old and Custody cases ii) Death Reference iii) Specially Assigned matters. iv) Tied up matters
10	Special Bench (Wednesday)	Hon'ble the Chief Justice	Group-29 Group- 35	i) First Appeal- more than 40 year old ii) Request case iii) Specially assigned matters iv) Tied up matters
11	Special Bench (Wednesday)	Hon'ble Mr. Justice Rajan Gupta	Group-20 Group-29	i) Industrial Law ii) First Appeal- more than 40 year old iii) Specially assigned matter iv) Tied matters
12	Special Bench (Wednesday)	Hon'ble Mr. Justice Ashwani Kumar Singh	Group-29	i) First Appeal- more than 40 year old iii) Specially assigned matter iv) Tied matters
13	SB-I Civil	Hon'ble Mr. Justice Sanjeev Prakash Sharma	Group-24, 25, 26, 27 Group-12 Group-14 Group-36	i) Company Matters ii) Original C. Misc. (Company Matters) iii) Education matter iv) Education Service Matter v) Supreme Court Appeal vi) Specially Assigned Matter vii) Tied up matter
14	SB-II Civil	Hon'ble Mr. Justice Madhuresh Prasad	Group-13 Group-19	i) Service Matter other than education service ii) Election matter iii) Specially Assigned matter iv) Tied up matter
15	SB-III Civil	Hon'ble Mr. Justice Mohit Kumar Shah	Group-4 Group-15 Group-22	i) Civil Review ii) Retirement Benefits iii) Other Miscellaneous Matter iv) Specially Assigned Matter v) Tied up matters

16	SB- IV CIVIL	Hon'ble Mr. Justice Anil Kumar Sinha	Group- 1 Group- 2 Group- 3 Group-31 Group-38 Group-39 Group-40	i) Certificate Appeal ii) Civil Misc. iii) Civil Reference iv) Matrimonial Reference v) Test Case vi) Test Suit vii) Title Suit viii) Specially assigned matter x) Tied up matter
17	SB- V CIVIL	Hon'ble Mr. Justice Partha Sarthy	Group-29 Group- 32	i) First Appeal ii) Misc. Appeal (SJ)
18	SB- VI CIVIL	Hon'ble Mr. Justice Sandeep Kumar	Group- 17 Group-33	i) Land Related ii) M.J.C. (SJ)
19	SB-VII CIVIL	Hon'ble Mr. Justice Sunil Dutta Mishra	Group-37 Group-5	i) Second Appeal ii) Civil Revision
20	SB- I Criminal	Hon'ble Mr. Justice Arvind Srivatava	Group-42, 43 & 44 Group-43 Group-57 Group-59	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) ii) Criminal Appeal under J.J.Act iii) Govt. Appeal(SJ) iv)SLA ii) Specially Assigned matter iii) Tied up matter
21	SB- II Criminal	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Group- 52 Group- 54	i) Criminal Revision ii) Criminal Writ iii) Specially Assigned matter iv) Tied up matter
22	SB- III Criminal	Hon'ble Mr. Justice Anjani Kumar Sharan	Group-46 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) ii) Cancellation of Bail iii) Quashing matters iii) Specially assigned matter iv) Tied up matter

23	SB- IV Criminal	Hon'ble Mr. Justice Prabhat Kumar Singh	Group-46 Group-49 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) ii) Transfer Matter iii) Quashing matters iv) Specially assigned matter iv) Tied up matter
24	SB- V Criminal	Hon'ble Mr. Justice Nawneet Kumar Pandey	Group-46 Group- 47 Group- 48 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) ii) Modification(SJ) iii) Restoration(SJ) iv) Quashing matters v) Specially assigned matter vi) Tied up matter
25	SB- VI Criminal	Hon'ble Mr. Justice Sunil Kumar Panwar	Group-46 Group-50 Group- 51 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) ii) Others iii) Criminal Reference iv) Quashing matters v) Specially assigned matter vi) Tied up matter
26	SB- VII Criminal	Hon'ble Mr. Justice Satyavrat Verma	Group-46 Group- 51 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Criminal Reference iv) Quashing matters v) Specially assigned matter vi) Tied up matter
27	SB-VIII Criminal	Hon'ble Mr. Justice Harish Kumar	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iii) Specially assigned matter iii) Tied up matter

28	SB- IX Criminal	Hon'ble Mr. Justice Arun Kumar Jha	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters ii) Specially assigned matter iii) Tied up matter
29	SB-X Criminal	Hon'ble Mr. Justice Alok Kumar Pandey	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter v) Tied up matter
30	SB-XI Criminal	Hon'ble Mr. Justice Chandra Shekhar Jha	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter v) Tied up matter